5. Provision of Government Guarantee for Rs. 112 crores in favour of Banks covering overdrawal of Cash Credit Account for a period of four years upto 31.03.2003.

6. Reservation of orders in favour of Hindustan Cables Limited from the annual requirement of Telecom Cables of DOT/MTNL (30% during the first year i.e. 1999-2000, 25% during the second year i.e; 2000-2001, to be reviewed at the end of second year) alongwith 50% of the gross value as advance.

Privatisation of public sector industries in North-East

565. SHRI DRUPAD BORGOHAIN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government are proposing privatisation of public sector industries in North-East;

(b) if so, how much Government have since privatised; and

(c) what is Government's future plan and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES (DR. VALLABHBHAI KATHIRIA): (a) to (c) Government had on 31.3.1998 disinvested 25.54% of its equity in Bongaigaon Refinery Petro-chemicals Ltd. (BRPL). The Disinvestment Commission had in its 3rd Report recommended strategic sale of 50% of Government equity holding in BRPL. Government have not taken a decision in the matter.

Loss Making PSUs

566 SHRI RAHASBIHARI BARIK :Will the Minister OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state;

(a) whether Government have identified the loss making Central rustic Sector Units;

(b) if so, the details thereof and the factors responsible for their

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